

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO: 1994
TO BE ANSWERED ON 29.11.2019

Environment Protection Measures

1994. SHRI CHANDRA PRAKASH CHOUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Industrial units like Central Coalfield Limited (CCL), Damodar Valley Corporation (DVC), Oil and Natural Gas Corporation (ONGC) and steel manufacturing companies in Giridih, Jharkhand have reviewed the compliance of the safety and environment protection measures being undertaken in their plants/units in the last three years;
- (b) if so, the details thereof;
- (c) whether any cases of irregularities in the compliance of environment protection measures by these companies with the nexus of officials have come to light; and
- (d) if so, the details thereof along with the action taken by the Government thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI BABUL SUPRIYO)

- (a) & (b) As per the available information, five Environmental Clearances have been granted to three steel manufacturing companies in Giridih District, Jharkhand. The details of these ECs are at **Annexure**. During the period of last three years, half yearly compliance report is available for following companies:
 - i. Integrated Steel Plant of M/s Shivam Iron & Steel Company Ltd- for the period of December 2017.
 - ii. Integrated steel Plant of M/s Atibir Industries Company Ltd - for the period of March 2016, March 2017, and December 2018.
- (c)& (d) The industries have been also monitored by the Ministry's Regional Office (RO), Ranchi and Central Pollution Control Board (CPCB) to review the status of environmental compliance. Non-compliances have been observed during these inspections. Accordingly, the details of action taken are as given below:
 - i. M/s Shivam Iron & Steel Company Ltd.-On the basis of RO report, the proposal has been considered under the Violation Category and State Pollution Control Board has been directed to initiate the credible action under Environment (Protection) Act, 1986.
 - ii. M/s Atibir Industries Company Ltd.- On the basis of RO report, the corrective action plan on non-compliances has been initiated.
 - iii. M/s Saluja Steel and Power Pvt. Ltd.- CPCB had issued the Closure Direction on 07.05.2018, which was revoked on 15.01.2019 after report of compliance.

**List of Steel Manufacturing companies granted Environmental Clearance (EC) District-
Giridih, Jharkhand**

Sl.No.	Project Name	Company
1	Expansion of existing DRI 60,000tpa to 180,000tpa, & manufacturing 138,700 steel billets in SMS, rolling into 100,000tpa TMT Rods and adding 15 MW Power generation from waste heat recovery from DRI ki	SALUJA STEEL AND POWER PRIVATE LIMITED
2	Expansion cum modification of M/s Shivam Iron and Steel Co Ltd Integrated steel plant from its existing 0.07 MTPA billets, 0.0048 MTPA sections & 0.027 MTPA Ferro alloy plant to 0.054 MTPA TMT bars, 0	SHIVAM IRON & STEEL CO.LTD.
3	Integrated Steel Plant	ATIBIR INDUSTRIES CO LIMITED
4	Regularization of EC violation for Shivam Iron & Steel Co Ltd, Giridih, Jharkhand	SHIVAM IRON & STEEL CO.LTD.
5	Expansion of Existing Sponge Iron plant by addition of 1x15 MVA Submerged Arc Furnace for production of 35,640 TPA (max.) Ferro Alloys and 20 MW Captive Power Plant for M/s Atibir Industries Co. Ltd.	ATIBIR INDUSTRIES CO LIMITED